

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 175 of 2013**

**Dated : 3<sup>rd</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DNH Power Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Mandakini Ghosh**

**Counsel for the Respondent(s) : Mr. Varun Pathak  
Mr. Anish Garg (Rep.) for R.1  
Ms. Savita Sinha for R.2 to 4**

**ORDER**

At the request of the learned counsel for the Appellant, the matter is adjourned to **10.12.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/js